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January 10, 2013

## RBI Releases Draft Guidelines on Composition of Capital Disclosure Requirements

The Reserve Bank of India today released on its website, Draft Guidelines on <u>'Composition of Capital Disclosure Requirements</u>' for comments and feedback.

Comments/feedback on the draft guidelines may be sent by February 9, 2013 to the Chief General Manager-in-Charge, Department of Banking Operations and Development, Reserve Bank of India, Central Office Building, 12th Floor, S.B. Singh Marg, Mumbai – 400 001 by <u>email</u>.

## Background

The Basel Committee on Banking Supervision (BCBS) has finalised proposals on disclosure requirements in respect of the composition of regulatory capital, aimed at improving transparency of regulatory capital reporting as well as market discipline. These disclosures have to be given effect by national authorities by June 30, 2013. Accordingly, it was announced in the Second Quarter Review of Monetary Policy 2012-13 (paragraph 87) on October 30, 2012 that the Reserve Bank would issue the draft guidelines on composition of capital disclosure requirements by end-December 2012.

Press Release: 2012-2013/ 1166

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